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title: Introduction of the Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 2017.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): On behalf of Shri M. Venkaiah Naidu, I beg to move for leave to introduce a Bill further to amend the Requisitioning and Acquisition of Immovable Property Act, 1952.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Requisitioning and Acquisition of Immovable Property Act, 1952."

*The motion was adopted.*

SHRI RAO INDERJIT SINGH: I introduce the Bill.

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